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# Legal proceedings against owners ol undervalued properties in Delhi

#### 839. SHRI B. Р NAGARAJA MURTHY:

### SHRI B. RACHAIAH:

Will the Minister of FINANCE be pleased to state;

- (a) whether it is a fact that the Income-^ax authorities have initiated legal proceedings against the owners of about 400 undervalued properties in Delhi transferred after November, 1972; and
- (b) if so, what are the details thereof and progress made so far in this regard?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b) Yes, Sir. Till 31st October, 1974, 885 notices under Section 269-D(l) of the Income-tax Act, 1961, were issued by the Competent authorities, in Delhi, for acquisition of properties under Chapter XXA of the.Income-tax Act. Orders were passed for acquisition of nine properties. The total apparent consideration shown and the total fair market value estimated in respect of these nine properties are Rs. 4.41 lakhs and Rs. 11.21 lakhs respectively.

# Memorandum regarding Coffee Board 840. SHRI B. P. NAGARAJA MURTHY: SHRIB. RACHAIAH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether any memorandum has been submitted to Government regarding Government's attitude towards the Collee Board:
- (b) whether, while fixing the floor price, the Board proposes to take into consideration the cost of production in the respective regions: and
- (c) if so, the details regarding the policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No,

(b) and (c) The present cost of production has been fixed taking into account the overall cost of production of coffee on an all India basis. However, the Government has recently constituted a Committee to determine the cost of production of Coffee, which would go into various aspects in this regard.

## Smuggling ol antiques out of the country

- 841. SHRI KALYAN ROY: Will the Minister of FINANCE be pleased to state:
- (a) how many pieces of antiques and statues were seized during the last three years from foreign nationals while trying to smuggle them out of the country and the details thereof;
- (b) the names of these foreign nationals and the countries to which they belong; and
- (c) what steps have been taken to prevent the smuggling of the antiques out of the country?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) to (c) Information is being collected and will be laid on the Table of the House.

### **Export of human skeletons**

842. SHRI KALYAN ROY: DR. Z. A. AHMAD:

Will the Minister of COMMERCE be

- pleased to state: (a) what progress has been achieved in
- the export of human skeletons during the last three years and foreign exchange earned in each year till the end of 1974; and
- (b) whether Government propose to send a delegation abroad to explore possibilities for increasing its export?